

SEC. IIA
IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION
PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NOS. 8013 & 9300 OF 2012 & 159-
160 OF 2013
WITH
CRIMINAL MISCELLANEOUS PETITION NOS. 25824, 25825, 25826 & 25827 OF 2012 &
1948 & 1949 OF 2014

(Applications for exemption from filing official translation, stay, exemption from filing certified copy, permission to bring facts on record, permission to file additional documents)

THE STATE OF BIHAR & ORS. ETC.

...PETITIONERS

VERSUS

RAJMANGAL RAM ETC.

...RESPONDENTS

OFFICE REPORT

SLP (Crl.) No. 8013 & 9300 of 2012

The matters above-mentioned were listed before the Hon'ble Court on 1st July, 2013, when the Court was pleased to pass the following order:-

**“Counsel for the respondent is permitted to file counter affidavit during the course of today.
Post for final disposal”**

It is submitted that Counsel for the sole Respondent has filed Counter Affidavit in Special Leave Petition (Crl.) No. 8013 of 2012. Copy of same has been included in the Paper Books. He has also filed additional documents with applications for permission to file additional documents and exemption from filing official translation in Special Leave Petition (Crl.) No. 8013 of 2012 which have been registered as Criminal Miscellaneous Petition Nos. 1948 & 1949 of 2014 and same are being circulated to the Hon'ble Court for kind perusal.

SLP (Crl.) Nos. 159-160 of 2013

The matter above-mentioned was listed before the Hon'ble Court on 23rd August, 2013, when the Court was pleased to pass the following order:-

“Tag with S.L.P. (C) No. 8013 of 2012.

In the meanwhile, the respondent is permitted to file counter affidavit within four week.”

Contd/--(2)

(2)

It is submitted that in view of order dated 23rd August, 2013 Counsel for the sole Respondent has filed Counter Affidavit which has been included in the Paper Books.

Service of show cause notice is complete in all the matters.

The matters above mentioned are listed before the Hon'ble Court with this Office Report.

DATED this the 25th day of January, 2014.

ASSISTANT REGISTRAR

Copy to :-

Mr. Gopal Singh, Adv.

Mr. Avinash Kumar, Adv.

Mr. Jayant Mohan, Adv.

ASSISTANT REGISTRAR

C2/lp